जम्मू और काशमीर राज्य में मतदाताओं की सुवियों का तैयार किया जाना

*580. बी सुन्दर सिंह मंडारी: नया विधि मंत्री यह बताने की कुपा करेंगे कि:

- (क) क्या यह सच है कि जम्मू और काश्मीर राज्य में विधान सभा तथा संसद् के लिये चुनाओं के हेतु मतदाताओं की पृथक -पृथक सुचियां तैयार की जा रही हैं; और
- (ख) दो पृथक सूचियाँ तैयार करने का क्या कारण है ?

■(■[PREPARATION OF VOTERS' LISTS IN J & K. STATE

*580. SHRI SUNDAR SINGH BHAN-DARI: Will the Minister of LAW be pleased to state:

- (a) whether it is a fact that separate Voters' Lists are being prepared for elections to the Assembly and Parliament in the State of Jammu and Kashmir; and
- (b) if so, what is the reason for preparing two separate lists ?]

विधि मंत्री (श्री गोपाल स्वरूप पाठक) : (क) जी हां।

(ख) विधान सभा निर्वाचन क्षेत्रों के लिए निर्वाचक नामाविलयां राज्य के लोक प्रतिनिधित्व अधिनियम के अधीन तैयार की जाती हैं। किन्तु इन नामाविलयों का उपयोग संसदीय निर्वाचन क्षेत्रों की निर्वाचक नामाविलयों के लिए नहीं किया जा सकता क्योंकि यतः संसदीय निर्वाचन क्षेत्रों की निर्वाचक नामाविलयां भारत की नागरिकता पर आधारित हैं, जम्मू-कश्मीर के विधान सभा निर्वाचन क्षेत्रों की निर्वाचक नामाविलयां उस राज्य में स्थायी निर्वाच पर आधारित हैं।

t[THE MINISTER OF LAW (SHRJ G. S. PATHAK) : (a) Yes, Sir.

(b) The electoral rolls for the Assembly constituencies are prepared under the State Representation of the People Act. These rolls, however, cannot be utilized for the electoral rolls of the parliamentary consti-

tuencies because whereas the electoral rolls for the parliamentary constituencies are based on citizenship of India, the electoral rolls of the Assembly constituencies of Jammu and Kashmir are based on permanent residence in that State.

UNSERVICEABLE SHIPS

- •581. SHRI M. D. NARAYAN: Will the Minister of TRANSPORT, AVIATION, SHIPPING AND TOURISM be pleased to state:
- (a) the total number of unserviceable ocean-going Indian ships which have been lying at the Indian ports;
- (b) the value of the ships three years ago and their present value; and
- (c) whether all the unserviceable ships will be sold to foreign countries or will be scrapped in India?

THE MINISTER OF TRANSPORT, AVIATION, SHIPPING AND TOURISM (SHRI N. SANJ1VA REDDY): (a) 11.

- (b) Precise information is not available.
- (c) Out of the eleven unserviceable ships, permission has already been granted for the sale of four ships abroad and two in India. As regards the remaining five ships, the matter will be considered as and when the parties concerned approach Government for permission.

TOTICORIN HARBOUR

- •582. SHRI K. SUNDARAM: Will the Minister of TRANSPORT, AVIATION, SHIPPING AND TOURISM be pleased to state;
- (a) the total cost of the project of Tuticorin deep sea harbour and how much has been spent on township, administrate e buildings, roads and other developments
- (b) how much of the salt beds have been acquired for this purpose and what is the loss of salt production and what is the resultant unemployment; and
- (c) what are the developments contemplated on the lands already acquired and the lands that are already declared as development areas?

THE MINISTER OF TRANSPORT, AVIATION, SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY): (a) to (c) A statement is laid on the Table of the Sabha.